

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION
LOK SABHA
UNSTARRED QUESTION NO. 1277
TO BE ANSWERED ON 18 DECEMBER, 2018

HUNGER FREE SOCIETY

1277. DR. ANUPAM HAZRA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state whether any steps/projects have been taken during 2014-2017 for making a hunger free society in India, if so, the project details thereof along with the amount of funds allotted, financial yearwise?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

For making a hunger free society in India and to provide food security to the people, the Government of India is implementing the National Food Security Act, 2013 which provides for coverage of 75% of the rural and 50% of the urban population for receiving foodgrains at highly subsidized prices of Rs.1/2/3 per kg for nutri-cereals/wheat/rice respectively, thus covering about two-thirds of the total population of the country. The eligible households under the Act identified by the States/UTs, entitled to receive foodgrains @ 35kg per family per month for the households covered under the Antyodaya Anna Yojana and @ 5 kg per person per month for Priority Households. The Act is being implemented in all 36 States/UTs with coverage of more than 80 crore persons.

During the year 2014-15, 2015-16, 2016-17 and 2017-18, the total funds (subsidy) released by the Govt. of India to Food Corporation of India and Decentralized Procurement (DCP) States is Rs. 113171.16 crore, Rs. 134919.00 crore, Rs. 130672.96 crore (including Rs. 25000 crore to FCI as NSSF loan) and Rs. 139981.69 crore (including Rs. 40000 crore to FCI as NSSF loan) respectively. During the year 2018-19 upto 04.12.2018, the Govt of India has released Rs. 142431.02 crore against subsidy.
